

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 132
(IB)-1626(PB)/2019

IN THE MATTER OF:

L & T Housing Finance Ltd.

..... Petitioners/Applicant

v.

Cosmopolitan Technofab Textiles Pvt. Ltd.

..... Respondents

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 03.02.2020

Coram:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Abhay Pratap Singh, Mr. Vaibhav Singh, Advs.

For the RP

Mr. Hitesh Chopra, Adv.

ORDER

List on 27.02.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)